

, ITEM NO.114(MM)

COURT NO.11

SECTION IX

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2971 OF 2001

MADHUMATI ATCHUT PARAB

Appellant (s)

VERSUS

RAJARAM V. PARAB & ORS.

Respondent(s)

Date: 16/01/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Appellant(s) Mr. Dhruv Mehta, Adv.

for M/s. K.L. Mehta & Co., Advs.

For Respondent(s)

UPON being mentioned the Court made the following  
ORDER

Adjourned for six weeks to serve on the LRs. of the  
deceased respondent(s).

(A.D. Sharma)  
Court Master

(Phoolan Wati Arora)  
Court Master